

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 19.07.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15042/2018	H.R.	G.S.
2	M.C.15008/2020	M.M.B.	N.S.H.
3	M.C.15012/2020	M.R.G.	K.B.V.
4	M.C.15053/2020	R.R.	S.N.T.
5	M.C.15104/2020	K.M.	
6	M.C.15138/2020	M.S.	
7	M.C.15143/2020	R.C.	
8	MISC.15004/2020	K.V.M.	
9	P & SC 15019/2020	M.K.	
10	P & SC 15031/2020	K.V.M.	
11	R.A.15056/2018	M.B.R.	A.Y.A.
12	R.A.15036/2019	K.M.K.	K.N.S.
13	M.A.15078/2019	P.A.V.	M.H.
14	R.A.15019/2020	S.V.K.	M.N.
15	R.A.15021/2020	K.M.K.	R.T.N.
16	R.A.15028/2020	R.B.S.	C.P.
17	M.C.15064/2020	T.P.S.	
18	S.C.15015/2019	P.P.	N.M.C.D.
19	S.C.15038/2018	P.P.	R.V.
20	S.C.15018/2019	P.P.	T.G.R.
AFTERNOON SESSION			
1	EX.15015/2020	M.G.	
2	EX.15038/2019	H.R.	
3	EX.15040/2019	H.R.	
4	EX.15047/2019	H.R.	
5	EX.15041/2019	H.R.	
6	EX.15042/2019	H.R.	
7	EX.15046/2019	H.R.	
8	EX.15048/2019	H.R.	
9	M.C.15084/2020	T.P.S.	
10	M.V.C.22/2021	S.N.R.	
11	M.V.C.35/2021	P.B.N.	

12	CRL.MISC.15157/2021	A.M.	P.P.
13	CRL.MISC.15158/2021	G.C.R.	P.P.
14	CRL.MISC.15159/2021	M.M.D.	P.P.
15	CRL.MISC.15160/2021	Darakshan	P.P.
16	CRL.MISC.15161/2021	T.G.R.	P.P.
ORDERS/JUDGMENT			
17	S.C.15046/2019	P.P.	